

States. All the central sector projects, costing Rs. 1000 crores and more are categorised as mega projects. No decision has been taken for providing special incentives to states for mega projects.

[Translation]

Additional Fund for Rural Development Projects

1893. SHRI SOHAN BEER :
SHRI NAND KUMAR SAI :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government of Uttar Pradesh and Madhya Pradesh have sent any proposal to the Centre for demanding additional funds for completion of its rural development projects;

(b) if so, the amount of additional funds allocated to the Government of Uttar Pradesh and Madhya Pradesh by the Centre during the year 1996; and

(c) the details of the achievements of the projects during the said period ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) and (b) Integrated Rural Development Programmes (IRDP), Jawahar Rozgar Yojana (JRY) and Accelerated Rural Water Supply Programme (ARWSP) are major rural development and employment programmes being implemented by the Centre throughout the country including the States of Uttar Pradesh and Madhya Pradesh. During the year 1995-96, an additional amount of Rs. 2414 lakhs and Rs. 1446.22 lakhs was allocated to the States of Uttar Pradesh and Madhya Pradesh respectively as against their respective demand for additional funds for Rs. 3119 lakhs and Rs. 2372.71 lakhs under IRDP. Similarly, under ARWSP, an additional assistance of Rs. 1200.00 lakhs were provided to Uttar Pradesh during 1996. There was, however, no proposal for an additional assistance under ARWSP from Madhya Pradesh during 1996. Similarly there was no demand for additional funds under JRY either from Uttar Pradesh or from Madhya Pradesh.

(c) Physical achievements of these programmes during 1995-96 are as under:-

Programme	Uttar Pradesh	Madhya Pradesh
IRDP (No. of families assisted)	355916	210692
JRY(Lakh mandays generated)	1408.13	618.65
ARWSP (Population covered in lakhs)	55.55	22.25

[English]

Indira Awas Yojna

1894. SHRI T. GOPAL KRISHNA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the target fixed for allotment of Houses under Indira Awas Yojana to different States during last year;

(b) the Houses allotted during the current year;

(c) the total fund sanctioned/utilised during the above period by State Governments; and

(d) the details thereof statewide ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) The targets for construction of houses fixed for different States under Indira Awas Yojana during 1995-96 is as per enclosed Statement-I.

(b) The targets of houses for construction by the States under Indira Awas Yojana for 1996-97 is as per enclosed Statement-II.

(c) and (d) The total funds sanctioned and utilised under Indira Awas Yojana for 1995-96 and 1996-97 is as per Statement-III and IV

Statement-I

Target for Construction of Houses under Indira Awas Yojana during 1995-96

Name of the State	Target
1	2
Andhra Pradesh	87642
Arunachal Pradesh	797
Assam	25560
Bihar	217292
Goa	861
Gujarat	34501
Haryana	10846
Himachal Pradesh	2736
Jammu & Kashmir	10561
Karnataka	52133
Kerala	24624
Madhya Pradesh	113384
Maharashtra	89776
Manipur	1022
Meghalaya	1195